

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-548**

CA(CAA No) No- 90/230/232/ND/2020

CA/726 /C-V/ND/2020

**IN THE MATTER OF:**

Digilife Distribution and Marketing Service Ltd

**....Applicant**

**SECTION**

U/s 230-232 CA

**Order delivered on 08.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mahesh Agarwal and Rajeev Kumar, Adv  
For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **26.02.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**